

**HIGH COURT OF SIKKIM
GANGTOK**

No.: 161/HCS/Confdl

Dated: 8.6.2018

OFFICE ORDER

The Hon'ble High Court of Sikkim has been pleased to make the following transfer and posting of Judicial Officers in the cadre of Sikkim Superior Judicial Service.

| Sl.No. | Name of the Judicial Officer and present posting | Transferred as; |
|--------|--|--|
| 1. | Mrs. K. C. Barphungpa, District & Sessions Judge, (East) at Gangtok. | Legal Remembrancer-cum- Secretary, Law Department, Government of Sikkim. |
| 2. | Mr. Jagat Bahadur Rai Legal Remembrancer-cum-Secretary Law Department, Government of Sikkim, Gangtok. | District & Sessions Judge (East) at Gangtok. |

The above Judicial Officers shall join their new place of posting on or before 15.06.2018.

The District & Sessions Judge (East) shall dispose of all matters heard and reserved for judgment before joining new place of posting. In any case, the District & Sessions Judge (East) at Gangtok is unable to dispose of the case shall report to the High Court for reasons not doing so.

By Order,

Sd/-
REGISTRAR GENERAL

Memo No. : V (58) Confdl/HCS/ 3519 - 3559

Dated.: 08.06.2018

Copy to:-

1. Mrs. K.C. Barphungpa, District & Sessions Judge (East) at Gangtok.
- 2 Mr. Jagat Bahadur Rai, Legal Remembrancer-cum- Secretary, Law Department, Government of Sikkim, Gangtok.
3. The Commissioner-cum- Secretary, Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
- 4.The Principal Secretary to Hon'ble Chief Minister of Sikkim, Gangtok.
5. The Advocate General, Government of Sikkim, Gangtok.
6. The Additional Advocate General, Government of Sikkim, Gangtok.
7. The Chief Secretary, Government of Sikkim, Gangtok.